

# UFYLC - RANKA NATIONAL MOOT COURT COMPETITION

1 1<sup>TH</sup>

09-11 DECEMBER 2023

UNIVERSITY OF RAJASTHAN, JAIPUR

# UNIVERSITY OF RAJASTHAN

The University of Rajasthan boasts the esteemed distinction of being the first institution of higher learning within the region of Rajasthan. Its inception transpired as Rajputana University on the auspicious date of January 8th, 1947. This venerable institution has enjoyed continuous recognition since its inception, operating under the auspices of sections 2(f) and 12 B of the UGC Act of 1956.



Moreover, it has garnered the distinguished status of a University with Potential for Excellence (UPE). In the year 2018, the University achieved a notable ranking, falling within the range of 101 to 150 in the university category as per the esteemed National Institutional Ranking Framework (NIRF), overseen by the Ministry of Human Resource Development, Government of India. Additionally, it has the honor of being bestowed with an "A Grade" accreditation by the esteemed National Assessment and Accreditation Council (NAAC).

# UNIVERSITY FIVE YEAR LAW College

University Five Year Law College, nestled within the venerable halls of the University of Rajasthan in Jaipur, is a bastion of legal scholarship and excellence. Committed to the profound pursuit of jurisprudential knowledge, it boasts a distinguished faculty and a vibrant academic culture.

At its core, the institution focuses on nurturing a deep understanding of the legal domain. The college's illustrious faculty, including erudite legal scholars and seasoned practitioners, instill critical thinking and legal acumen in students.



What sets this college apart is its dedication to academic excellence and innovation. It hosts annual moot court competitions, providing students with a platform for honing advocacy skills and gaining courtroom experience. Additionally, it hosts seminars, symposia, and workshops where national and international legal experts unravel contemporary legal complexities. The institution also emphasizes holistic development, offering extensive legal resources and a serene campus conducive to learning.

# **ABOUT THE RANKA CHARITABLE TRUST**

The Trust was set up by Late Dr. N. M. Ranka, Senior Advocate in the year 1560 Major activities undertaken by the Trust are as follows:

To promote the GANDHIAN PHILOSOPHY and to motivate the citizens, students, teachers, judicial officers, lawyers and litigants, the Trust has Installed 4 statues of Mahatma Gandhi all over India at various premises including at High Courts of Rajasthan, Orissa, Kerala, Karnataka & Gauhati, District Courts, Central Jails, Universites and Colleges.

The Trust has adopted the Government Upper Primary School, Ramnagariya, Jaipur wherein approximately around 200 students from the lowest strata of society are getting free education with boarding facilities. The Trust in order to promote tax education and awareness, gives RANKA BEST TAX CONFERENCE AWARD under the banner of All India Federation of Tax Practitioners, Mumbai to deserving Tax Bar Associations.

The Trust is publishing books. Such books are freely distributed all over India. Till now more than 25,000 copies have been distributed. The Trust has pioneered the Moot Court Competitions in Jaipur and more than 20 competitions have been organized in collaboration with University Five Year Law College, University Law College and many other recognised institutions.

The trust also provides scholarship to needy students and provides free medicines and food to poor patients from time to time. The Trust also grants donation to like minded Trusts carrying out works of philanthropy, education, old age homes, etc.

Smt. Urmila N. Ranka {Chairperson} Ranka Public Charitable Trust Hon'ble Mr. Justice J.K. Ranka {Vice Chairman} Ranka Public Charitable Trust Mr. Siddharth Ranka {Secretary} Ranka Public Charitable Trust

# INVITATION

With great delight, the Five Year Law College at the University of Rajasthan is thrilled to unveil the 11th UFYLC Ranka National Moot Court Competition, 2023, slated for the dates of 09 - 11 December, 2023. On this prestigious occasion, we cordially extend an invitation to your esteemed institution to partake in this formidable legal contest, granting us the honor of hosting your esteemed team. Our unwavering commitment is to craft an environment steeped in intellectual exhilaration, offering a platform to cultivate the art of advocacy through lifelike courtroom simulations. We eagerly anticipate a favorable response.

Best Regards, Dr. Akhil Kumar, Director UFYLC Dr. Sandeep Singh, Deputy Director, UFYLC Dr. Ghanshyam Bera , Deputy Director, UFYLC

# ABOUT THE COMPETITION

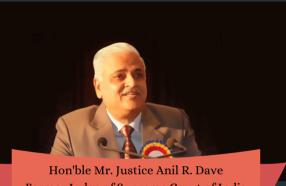
The Ranka National Moot Court Competition, graciously hosted by the venerable University Five Year Law College in Jaipur, stands as a resounding tribute to the profound vision of the Ranka Public Charitable Trust, established in the year 1980 under the distinguished leadership of Late Dr. N.M. Ranka, a Senior Advocate of great renown, this trust blazed a trail by introducing the concept of Moot Court Competitions to the legal landscape of Rajasthan.

It is with immense pleasure and pride that we announce the forthcoming 11th Ranka National Moot Court Competition in the year 2023. This event is a testament to the enduring commitment of the Ranka Public Charitable Trust to nurture and promote legal excellence within the region. We are honored to acknowledge the invaluable contribution of Justice J.K. Ranka, a retired Judge of the Rajasthan High Court, who serves as the Vice Chairman of the Ranka Public Charitable Trust, and continues to be an unwavering beacon of guidance and support for this noble endeavor.

### CHIEF GUESTS ON THE DAIS FOR THE PREVIOUS MOOT COURT COMPETITIONS



Hon'ble Mr. Justice Dipak Misra Former Chief Justice of India



Former Judge of Supreme Court of India



Hon'ble Mr. Justice Vineet Saran Former Judge, Supreme Court of India Chief Guest, 10th Fylc Ranka Moot Court

### DIGNITARIES IN PREVIOUS RANKA MOOT COURT COMPETITIONS



Hon'ble Justice Mr. Ajay Rastogi Judge Supreme Court of India Former Chief Justice; Tripura & Rajasthan High Court Guest, 9th Fylc Ranka Moot Court



Hon'ble Justice Mr. MN Bhandari Former Chief Justice of Madras High Court Currently serving as the Chairman, Appellate Tribunal under SAFEM Act, 1970



Hon'ble Justice Mr N.K. Jain Current chairman of Bar Council of Rajasthan

## GLIMPSES FROM PREVIOUS EVENTS AT UFYLC







#### 9th FYLC RANKA MOOT COURT

#### 10th FYLC RANKA MOOT COURT- ONLINE

UFYLC ICMCC, 2023



**INTRA COLLEGE SPORTS MEET** 



Senior Advocate Mr. NM Ranka 6th FYLC Ranka Moot Court



Avani Lekhara FELICITATION PROGRAM

# REGISTRATIONS

• In this edition of the competition, registration will be open to one team per institute to participate in the competition. Interested teams are required to register for the Competition by filling out a registration form.

#### Registration link: <u>https://forms.gle/EMZyQs278xdwttiY7</u>

• While filling out the Registration Form, the teams have to choose a primary contact person. All communications concerning the Competition will be sent by e-mail to the nominated contact person. The nominated contact person shall be responsible to convey all the information to the team.

• All the teams shall be required to make a payment of INR 5500/- before 30th October, 2023 (11:59 P.M. IST) in order to register.

• The fee for the competition shall be paid to the bank account/UPI/QR Code mentioned below. After payment of the fee, the candidate/team must ensure that the screenshot is taken. The screenshot shall be used for verification purposes. All the participating institutions have to confirm participation by attaching the screenshot of the payment receipt in the google form.

### PAYMENT DETAILS

Account Holder Name: Director, University Five Year Law College, UOR, Jaipur Account no.: 20270110000281 IFSC Code: UCBA0002027 Bank Address: UCO Bank, Rajasthan University Campus, Jaipur.

• The teams after registration will receive a confirmation mail from the Organising Committee for confirmation of the slot for the competition.

• The teams shall be provided a unique team code which shall be used in the preparation of the memorial as stated above. Teams shall only be addressed by this code in the oral rounds.

• No change in the names of the participants shall be permitted after the receipt of the Registration Form, except at the sole discretion of the Organizers.

• Teams should clearly mention the participants name, contact number, Including year/semester of study.

# IMPORTANT DATES



# AWARDS

# WINNING TEAM AWARD

• The winning team will receive a trophy, certificate of excellence and a cash prize of 15,000/-.

## RUNNERS-UP AWARD

• The 1st runners up will get a trophy, certificate of excellence and a cash prize of 11,000/-.

### BEST STUDENT ADVOCATE

- Best student Advocate (Appellant) will get a trophy and cash prize of 4000/-
- Best Student Advocate (Respondent) will get a trophy and cash prize of 4000/-. This prize will be awarded on the basic of make acquired in the preliminary round.

## BEST STUDENT RESEARCHER

• Best Student Researcher will get trophy and cash prize of 4000/-This award will be on the basic of Researcher test marks.

### BEST MEMORIAL AWARD

- Best Memorial award will get a trophy and cash prize of 6000/-.
- Certificate for participation will be given to all the participants.

#### **CHIEF PATRON**

PROF. ALPANA KATEJA, HON'BLE VICE CHANCELLOR, UNIVERSITY OF RAJASTHAN, JAIPUR

PATRON (UFYLC RANKA MOOT COURT COMPETITION)

MS. URMILLA RANKA, CHAIRPERSON, RANKA PUBLIC CHARITABLE TRUST HON'BLE JUSTICE MR. J.K. RANKA, FORMER JUDGE RAJASTHAN HIGH COURT

DIRECTOR, UNIVERSITY FIVE YEAR LAW COLLEGE

**DR. AKHIL KUMAR** 

**DEPUTY DIRECTOR, UNIVERSITY FIVE YEAR LAW COLLEGE** 

DR. SANDEEP SINGH DR. GHANSHYAM BERA

### FACULTY CO-ORDINATORS

DR. PRIYANKA KHETAN MS. RAKHI SHARMA

#### **STUDENT CONVENOR**

**MS. MOXITA VERMA** 

### **STUDENT CO- CONVENORS**

MR. APOORV SHARMA MR. LOKIK HARIT MR. KULDEEP VISHNOI

### MEMBERS, ORGANISING COMMITTEE

MS. SHELLY BOHRA DR. PRIYANKA JOSHI DR. JUHI PAWA MS. POOJA SAXENA MR. BALKESH YADAV

#### **CONTACT US:**

MS. MOXITA VERMA (CONVENOR) [ FOR MOOT RELATED ENQUIRY ] - +91 88241-53098 MR. LOKIK HARIT (CO-CONVENOR) [ FOR REGISTRATION QUERIES] - +91 95880-68027 MR. APOORV SHARMA (CO-CONVENOR) [ FOR ACCOMODATION ] - +91 94137-58157 MR. KULDEEP VISHNOI ( CO-CONVENOR) [ FOR TRAVEL] - +91 70236 - 97095